

The Minister of Commerce (Shri Karmarkar): (a) The matter is under consideration.

(b) Government have no information.

(c) 68.

SAMPLE SURVEY OF UNEMPLOYMENT

*1143. **Shri R. S. Lal:** Will the Minister of Planning be pleased to state in how many places in Uttar Pradesh Sample Survey of unemployment was carried out?

The Deputy Minister of Irrigation and Power (Shri Hathi): Unemployment Survey was carried out by the National Sample Survey Directorate in the following 5 towns in Uttar Pradesh viz. Rampur, Kanpur, Sambhal, Benaras and Gonda.

INDUSTRIAL HOUSING LOAN

*1144. **Shri K. P. Tripathi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount asked by the Government of Assam for Industrial Housing Scheme in 1952-53 and 1953-54; and

(b) the amounts sanctioned?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). The Government of Assam has not asked for any assistance under the Subsidised Industrial Housing Scheme during 1952-53 or 1953-54.

MYSORE IRON AND STEEL WORKS

*1145. { **Shri Wodeyar:**
Shri Nanada:

Will the Minister of Commerce and Industry be pleased to state:

(a) the present surplus stock of pig iron of all grades in Mysore Iron and Steel Works, Bhadravathi; and

(b) what steps Government propose to take to dispose of the present surplus?

The Minister of Commerce (Shri Karmarkar): (a) 24,790 tons as on 1st December, 1953.

(b) Government have decided to make available to consumers the pig iron produced by the Mysore Iron and Steel Works (except the pure charcoal variety) at the same price as that of the pig iron produced by the other producers by bringing it within the common distribution pool.

RETRENCHMENT IN A. I. R.

{ **Shri H. N. Mukerjee:**
Shrimati Renu Chakravartty:
*1146. { **Shri Veeraswamy:**
Shri R. S. Lal:
Shri Bhagwat Jha:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that some fifty-one officers belonging to class II Central Services in All India Radio, are being retrenched; and

(b) whether it is a fact that among the said fifty-one persons there are some who have only lately been informed in writing that the Union Public Service Commission has approved their continuation in service?

The Minister of Information and Broadcasting (Dr. Keskar): (a) 22 Programme Assistants who were employed in All India Radio have been served with notices for termination of their services. The circumstances under which this retrenchment had to take place are as follows:

Programme Assistants in All India Radio have been recruited in various ways. The post has been converted into a Class II post which means that recruitment must be made through the Union Public Service Commission. In order to regularise the cadre the Union Public Service Commission was asked to scrutinize the cases of all Programme Assistants. The Union Public Service Commission after carefully going through the cases of all the employees categorised them according to merits. The question of the permanent strength of the cadre at the various stations was also examined in detail and it was found

that the number of persons employed was much larger than the number required by All India Radio. The Union Public Service Commission was asked to examine the question of retrenching the surplus staff. This was done by a regular departmental promotion committee with a member of the Union Public Service Commission. In accordance with their recommendations 22 Programme Assistants were served with notices for termination of their services. I might also say, Sir, that all these are temporary employees. An urgent reason for regularisation of the cadre of Programme Assistants was the necessity of putting on some permanent footing the main staff of whom a majority were continuing for a long time in an uncertain and temporary position. This could not be done without a complete scrutiny by Union Public Service Commission and determination of the strength of the cadre.

(b) No, Sir. This is not a fact. None of the 22 Programme Assistants who have been served with notices had been informed either orally or in writing that the Union Public Service Commission, had approved their continuation. On the contrary a large number amongst them had been totally rejected by the Commission as unfit for retention in service.

EVACUEE PROPERTY ACT

499. Th. Lakshman Singh Charak:

(a) Will the Minister of Rehabilitation be pleased to state what fee was fixed as being payable to the Custodian under Section 51 of Act XXXI of 1950, Administration of Evacuee Property Act, 1950?

(b) What is the position in the different States?

The Minister of Rehabilitation (Shri A. P. Jaim): (a) and (b). At present a uniform fee equivalent to 10 per cent. of gross realisations made from evacuee property is charged as administration charges.

595 P.S.D.

HANDLOOMS

500. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the estimated number of people working on handlooms in 1952-53;

(b) the total production of handlooms during that period and its value; and

(c) the value of yarn consumed in the production of handloom cloth during the period?

The Minister of Commerce (Shri Karmarkar): (a) It is estimated that 12.8 lakh persons are working as whole time weavers on cotton yarn.

(b) Approximately 1,167 million yards and its value is estimated to be rupees 83 crores.

(c) Rs. 48 crores (approximately).

PASSPORTS

501. Shri K. Subrahmanyam: Will the Prime Minister be pleased to state the number of Indian Nationals who applied for passports, on invitations from cultural, trade-union and other organisations in U.S.S.R. and the Peoples Republic of China in 1952-53 and up to the 31st October, 1953 and the number who were refused passports?

The Prime Minister (Shri Jawaharlal Nehru): As a record of the issue of passports is not kept on the basis of the objects for which they are applied for, it is not possible to furnish the desired information.

RAW MATERIALS (IMPORTS)

504. Shri S. N. Das: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the industries which still have to depend mainly on imported raw materials but whose manufactured goods are exported; and

(b) the names of industries which were dependent on imported raw materials before and those who have not to depend on that now?